

- I. **Notification of the Ministry of Coal.**
- II. **MoU (2001-02) between Government of India (Ministry of Coal) and Coal India Limited (CIL).**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SYED SHAHNAWAZ HUSSAIN) : Sir, I lay on the Table following papers:-

I. A copy (in English and Hindi) of the Ministry of Coal Notification G.S.R. No. 248(E) dated 9th April, 2001 publishing the corrigendum to Notification No. G.S.R. No. 689(E) dated 29th August, 2001. [Placed in Library. *See* No. LT. 3894/01]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Coal) and the Coal India Limited (CIL) for the year 2001-2002. [Placed in Library. *See* No. LT. 3967/01]

Memorandum of Understanding (2001-2002) between Government of India and Mineral Exploration Corporation Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAY SINGH RAO GAIKWAD PATIL) : Sir, I lay on the Table a copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Mines) and Mineral Exploration Corporation Limited for the year 2001-2002. [Placed in Library. *See* No. L.T. 4007/01]

- I. **Notifications of the Ministry of Textiles.**
- II. **Report and Accounts (1999-2000) of the National Institute of Fashion Technology (NIFT) and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI V. DHANANJAY KUMAR) : Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following
Notifications of the Ministry of Textiles (Jute Section), under sub-section (2) of section 3 of the Jute Packaging Material (Compulsory use in Packing Commodities) Act, 1987:-

- (1) S.O. 729 (E) dated 31" July, 2001 extending the validity of order S.O.622(E) dated 30th June, 2001 specifying mandatory packaging of certain commodities in jute packaging materials for a period upto 6.8.2001.